

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 37 OF 2019
IN APPEAL NO. 30 OF 2019**

Dated: 12th April, 2019

In the matter of:

Kerala State Electricity Board Limited Appellant(s)
Versus	
Central Electricity Regulatory Commission & Ors. Respondent(s)

ORDER

The Bench did not assemble today. As agreed by the parties, list the matter on **23-04-2019**.

Court Master / PPS

tpd/pk